

ITEM NO.803

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).202/2022

DR. SURAJ SHETE & ORS.

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE & ORS.

Respondent(s)

(FOR ADMISSION and IA No.42260/2022-EX-PARTE STAY and IA
No.42263/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date : 24-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. Shivendra Singh, AOR (mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 List the petition tomorrow (25 March 2022).

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER